

Railway crossing to Railway quarters, in village Mandawali, Fazalpur, Delhi-92;

(b) if so, the details thereof;

(c) whether it is also a fact that there is a move to drop the above proposal; and

(d) if not by when the construction work is likely to commence and its completion schedule?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): (a) to (d) The reformation is being collected and will be laid on the Table of the Sabha.

Demolition of Temporary Structure of Middle School in Mayur Vihar

2421. SHRI CHATURANAN MISHRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that a temporary Structure- of the Government Co-educational Middle School in Pocket 'B' Mayur Vihar Phase-II, Delhi has recently been demolished by Delhi Development Authority;

..(h) if so, the details thereof;

(c) the names of the officials who took decision' and ordered its demolition;

(d) whether the school authorities Education Department, Delhi was informed of the decision; and

(e) if so, the details- thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): (a) to (c) Yes, Sir. Delhi Development Authority has reported that on receipt of complaint from the Mayur, Vihar, Residents Welfare Association, unauthorised tants put up by the School on DDA land were removed on 13-11-1991. Delhi Development Authority has also stated that officers of the rank of Deputy Director and Eecutive Engineers are empowered to takes action against encroachment unauthorised construction.

(d) No, Sir. Since the Education Department, Delhi Administration did not apply for allotment of the site.

(e) Does not arise in view of reply to part (d) above.

भूवास्तिका जन-कल्याण ट्रस्ट के भवन का खाली कराया जाना

2422: श्रीमोपेन्द्र सिंह जी: सरेलको: क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार के कलकत्ता में भूवास्तिका जन-कल्याण ट्रस्ट का भवन अनेक वर्षों से किराये पर लिया हुआ है;

(ख) क्या यह सच है कि उक्त भवन विज्ञान और प्रौद्योगिकी मंत्रालय को दे दिया गया है;

(ग) क्या यह भी सच है कि 4 जुलाई, 1991 को विज्ञान और प्रौद्योगिकी मंत्रालय को उक्त सरकारी भवन आवंटित कर दिया गया है, यदि हाँ, तो भूवास्तिका जन-कल्याण ट्रस्ट के भवन को कब तक खाली कराये जाने की संभावना है; और

(घ) सरकार द्वारा भवन के किराये के रूप में कितना अतिरिक्त धन खर्च किया जा रहा है ?

शहरी विकास मंत्री (श्रीमती शीला कौल) : (क) जी, हाँ।

(ख) जी, हाँ।

(ग) जी, हाँ। भूवास्तिका लोक कल्याण न्यास, कलकत्ता का भवन लगभग अगले दो महीने में खाली होने की संभावना है।

(घ) सरकार, स्वामीय करों को छोड़कर, 56000 रुपये से अधिक प्रति माह किराये के भार का धन कट रही है।